

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARA-
IN SINGH): (a) Yes, Sir.

(b) to (d). The contractors, engaged on construction of quarters, are required not to stack the bricks and other building materials on road itself. Temporary blockade of a road may, however, occur due to drainage works, construction of culverts etc. CPWD has been asked to ensure that its contractors, engaged in construction of Govt. quarters, do not stack bricks and other building materials on the roads in the area.

Schemes sanctioned by HUDCO in States Excluding West Bengal

2537. SHRI SUBODH SEN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the HUDCO has sanctioned 80 schemes in 12 States excluding West Bengal; and

(b) if so, the reasons for exclusion of West Bengal?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH): (a) At its 67th Board Meeting, HUDCO has sanctioned 80 schemes spread over 12 States namely, Andhra Pradesh, Gujarat, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh and Nagaland;

(b) HUDCO sanctions scheme from the States/Union Territories, as and when received, as per its guidelines. This is a continuous process. The information given at (a) above relates to the Schemes cleared in the 67th Board meeting held on 29-12-1981. As on 31-1-1982, HUDCO has however sanctioned 39 schemes for various agencies in the State of West Bengal. These schemes have a project cost of 43.6 crores with HUDCO's loan commitment of Rs. 31.63 crores.

Sale of Ghee through Milk Stalls

2538. DR. VASANT KUMAR PAN-
DIT: Will the Minister of AGRICUL-
TURE be pleased to state:

(a) whether Central Dairy of the Delhi Milk Scheme sells ghee through Milk Stalls in the city, if so at what price;

(b) the total quantity of ghee produced by DMS and the total quantity sold through its various stalls and Booths in Delhi from April 1981 to January 1982 monthwise;

(c) the quantity of ghee sold from the Milk Stalls in the Parliament House premises during each of the above months; and

(d) whether some basis is fixed for equitable distribution from each stall, if not, the reasons therefor?

THE MINISTER OF STATE IN THE
MINISTRIES OF AGRICULTURE
AND RURAL DEVELOPMENT (SHRI
R. V. SWAMINATHAN): (a) Yes, Sir.
The present sale prices of Ghee mar-
keted by Delhi Milk Scheme are as
below:

Packing	Selling Price (inclusive all taxes) (in Rs.)
1 Kg. Tin	Rs. 40/—
2 Kgs. Tin	Rs. 78/—

(b) and (c) A statement indicating total quantities of Ghee produced and sold by Delhi Milk Scheme through various Milk Stalls and booths including Parliament premises from January 1981 to January, 1982 (Month-wise) is laid on the Table of the House. [Placed in Library See No. LT-3505/82]